

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 212
IB-2079/ND/2019**

**IN THE MATTER OF:
Smt. Renu Chauhan**

...PETITIONER

Vs.

M/s. Lords Creative Infra Solution Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

**Order delivered on 26.02.2021
(Virtual Hearing)**

**Coram:
DR. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :Mr. Sameer Nandwani, Advocate.
For the Respondent/ Corporate-debtor :**

ORDER

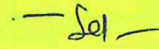
IA No. 1932 of 2020

Pleadings are complete. List the IA for hearing.

Rejoinder in the main application is also filed. List the IA with the main application on **5th April, 2021.**



**(Dr. V.K. Subburaj)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**